

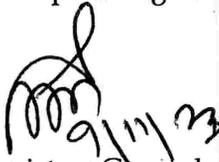
HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 09th November, 2023

No. 278 /A : The services of Mr. Santosh Kumar No.1, Member Secretary, JHALSA , Ranchi are recalled from the State Government and on his repatriation to the parent department, he is transferred and posted as Principal District & Sessions Judge, Bokaro vice Ms. Kumari Ranjana Asthana.

By order of the Court
Sd/-(Mohammad Shakir)
Registrar General

Memo. No. 4136 /Appt. Dated Ranchi, the 09th November, 2023

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Principal District & Sessions Judge, Bokaro/ the Officer concerned for information & needful /the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.


Registrar General